

ä

ITEM NO.109

COURT NO.12

SECTION II

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1695-1696/2014

SAKTU

Appellant(s)

VERSUS

STATE OF UP & ANR. ETC.

Respondent(s)

Date : 10/12/2015 These appeals were called on for hearing today.

CORAM :

HON&#39;BLE MR. JUSTICE PINAKI CHANDRA GHOSE

HON&#39;BLE MR. JUSTICE R.K. AGRAWAL

For Appellant(s)

Mr. Mukesh K. Giri,Adv.

Ms. Vidya V. Pawar, Adv.

For Respondent(s)

Mr. D.K. Thakur, Adv.

Mr. Lalan C., Adv.

Mr. D. Jha, Adv.

Ms. Neelam Ojha, Adv.

Mr. Nitin Kumar Thakur,Adv.

Mr. P. N. Puri,Adv.

Mr. Dhiraj, Adv.

Mrs. Reeta Dewan Puri, Adv.

UPON hearing the counsel the Court made the following

O R D E R

As prayed, list the Criminal Appeals one week after Winter Vacation.

In the meantime, we direct the learned counsel for the appellant to serve a copy of the written submissions filed by him in the matter to the learned counsel for the respondents.

(VISHAL ANAND)

(SNEH LATA SHARMA)

COURT MASTER

COURT MASTER